

**Shri S. N. Mishra:** What would be the amount of loss because of the abolition of the commercial charge on export of coal?

**Shri K. C. Reddy:** I am sorry I have not got the information ready at hand.

**Shri S. N. Mishra:** Is it Government's conclusion that the fall in export has not been due to the levy of this commercial charge?

**Shri K. C. Reddy:** No. The fall in exports cannot be said to be due to that reason because, as the hon. Member may be aware and as I have said in my answer, the abolition of these charges has not led to any appreciable increase in exports. That cannot be the main reason.

**Shri S. N. Mishra:** Do Government propose to re-levy this charge on export of coal?

**Shri K. C. Reddy:** There is no proposal to re-levy. We abolished that with a view to see whether that step would increase the exports. There is no proposal to re-levy the duty.

#### EDIBLE OILS AND OIL-SEEDS

\*804. **Shri S. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity or value of the export of edible oils up to October, 1953 as compared to the export last year during the same period;

(b) the export of oilseeds during the same period; and

(c) the difficulties experienced in the imposition of a small Cess on mill oil as recommended by the Planning Commission?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 28.]

(c) This proposal is being considered in consultation with the various interests concerned.

**Shri Nanadas:** May I know what was the reason for the shortfall in the exports of groundnut oil and oil-seeds?

**Shri Karmarkar:** Because we discouraged it.

**Shri Nanadas:** May I know whether it would adversely affect the primary producers of groundnuts?

**Shri Karmarkar:** We do not think so.

**Shrimati Tarkeshwari Sinha:** May I know whether the Government propose to abolish the export duty on all edible oils in view of the recent export recommendation of the Indian Central Oilseeds Committee that the export duty on all edible oils should be abolished?

**Shri Karmarkar:** That is another question. The answer is 'No'.

**Shri Sinhasan Singh:** May I know whether it was one of the recommendations of the Planning Commission that all edible oils should be produced only by the *ghanis* and the mills should be confined only to the production of non-edible oils? The Government replied in the last session that the matter was under consideration. May I know whether the Government have arrived at any conclusion about this part of the recommendation of the Planning Commission?

**Shri Karmarkar:** With regard to the first part, yes. With regard to the second part, not yet.

**Shri Muniswamy:** May I know whether the Government are in a position to retain the pre-war situation as regards the export of oil-seeds?

**Shri Karmarkar:** I am afraid, no.

#### SUPPLY OF ELECTRICITY TO PUNJAB AND P.E.P.S.U.

\*805. **Shri D. C. Sharma:** (a) Will the Minister of Irrigation and Power be pleased to state which districts of the Punjab and PEPSU will be supplied electricity under the Bhakra Nangal Project?